

SJ BAIL

LIST OF PENDING CRIMINAL APPEALS SINGLE JUDGE (ON BAIL)

Sr.	Case No.	PETITIONER	PETITIONER ADVOCATE	RESPONDENT	RESPONDENT ADVOCATE	REMARK
1	CRIA/41/2010	LUCIO RODRIGUES	MR. ARUN BRAS DE SA	STATE THROUGH CBI/ACB	ADV. MAHESH AMONKAR FOR THE RESPONDENT	
2	CRIA/41/2012	RAKESH KAMBLI	MR. SALIL SAUDAGAR	AJIT TARI AND ANR.,	ADV. S. R. RIVANKAR	
3	CRIA/29/2013	ADV. ROHAN PANDURANG DESAI	PRABATH T. B.,	STATE (THROUGH) CENTRAL BUREAU OF INVESTIGATION THE OFFICER IN CHARGE.,	ADV. JOSEPH VAZ SPP FOR RESPONDENT	
4	CRIA/12/2014	VILAS VASUDEV KUNKOLIENKAR	ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO ADV. PATIL NEELAM ANANDRAO	CENTRAL BUREAU OF INVESTIGATION	ADV. MAHESH AMONKAR FOR RESPONDENT	
5	CRIA/13/2014	VIJAYSHREE VILAS KUNKOLIENKAR	ADV. PRASHEEN LOTLIKAR ADV. MARUSHKA DE MONTE FURTADO ADV. PATIL NEELAM ANANDRAO	CENTRAL BUREAU OF INVESTIGATION	ADV. MAHESH AMONKAR FOR THE RESPONDENT	
6	CRIA/42/2014	CHAITANYA PRAKASH AUDICHYA	ADV. DOLOROSA TULKAR *THE APPELLANT ADV. SERGIO PINTO DE SANTANA *THE APPELLANT	STATE/CBI/GOA BY ITS PUBLIC PROSECUTOR	ADV. MAHESH AMONKAR FOR RESPONDENT	<b><u>NOT BEFORE JUSTICE NUTAN D SARDESSAI</u></b>
7	CRIA/44/2014	PRADEEP H. HARWALKAR	ADV. SHIVAN DESAI ADV. KIRAN PARAB	STATE /CBI/ACB / GOA	ADV. MAHESH AMONKAR FOR THE RESPONDENT	

SJ BAIL

8	CRIA/53/2014	DEXTER FERNANDES	ADV. ANOOP ATCHUT GAOKER	STATE OF GOA THR. CURCHOREM POLICE STATION	ADV. S. R. RIVANKAR PP FOR RESPONDENT	
9	CRIA/57/2014	SAGAR LOLIENKAR.	ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA THR. POLICE INSPECTOR QUEPEM.	ADV. RAMA GAJANAN RIVANKAR	
10	CRIA/59/2014	SURESH VINAYAK MORAJKAR @ SURESH VINAYAK AZGAONKAR, PRESENTLY IN CENTRAL JAIL, AGUADA.	ADV. P.P.SINGH	UNION OF INDIA REP. BY CBI/ACB/GOA THR. PP.	ADV. MAHESH AMONKAR FOR THE RESPONDENT	
11	CRIA/63/2014	SUSHMA SURESH MORAJKAR @ AZGAONKAR.,	ADV. AMIT PALEKAR ADV. APARNA NAIK ADV. NILESH MARTINS	UNION OF INDIA REP. BY CBI/ACB/GOA THR. PP.	ADV. MAHESH AMONKAR FOR RESPONDENT	
12	CRIA/71/2014	SHRIKANT VELIP.	ADV. AIRES RODRIGUES	STATE THROUGH P.P.	ADV. MAHESH AMONKAR APP FOR R.NO. 1	
13	CRIA/9/2015	SHAIKH IMTIYAZ, PRESENTLY IN CENTRAL JAIL, AGUADA.	ADV. ROHAN PANDURANG DESAI ADV. SANGRAM D. DESAI ADV. VIDYANAND P. SANGELKAR ADV. RESHMA HALARNKAR	STATE, THROUGH PUBLIC PROSECUTOR AND ANR.,	ADV. MAHESH AMONKAR APP FOR RESPONDENT	
14	CRIA/24/2015	VINANTI GAUDE.	ADV. PAVITHRAN A.V ADV. VAHIDA YELGAR ADV. SWETA FADTE	STATE, THROUGH P.I. PONDA POLICE STATION AND ANR.,	ADV. MAHESH AMONKAR PP FOR RESPONDENTS	

SJ BAIL

15	CRIA/45/2015	RAMESH NAIK @ LAMANI, CURRENTLY IN CUSTODY AT CENTRAL JAIL, THR. NEXT FRIEND RENUKA LAMANI.	ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA, THROUGH POLICE INSPECTOR, VASCO POLICE STATION.	ADV. MAHESH AMONKAR APP FOR RESPONDENT	
16	CRIA/47/2015	DEVILAL KURMI, PRESENTLY UNDERGOING SENTENCE IN JUDICIAL CUSTODY, CENTRAL JAIL, COLVALE.	ADV. PAVITHRAN A.V U/LAS FOR APPELLANT	STATE, THROUGH PP.,	ADV. MAHESH AMONKAR FOR R.NO.1	
17	CRIA/49/2015	KAVESH GOSAVI.,	ADV. PAVITHRAN A.V ADV. KENY SANMAN RAJANIKANT	STATE THR. POLICE INSPECTOR, COLVA POLICE STATION, COLVA AND 3 ORS.,	ADV. RAMA GAJANAN RIVANKAR ADV. SUNITA S GUPTA FOR R.NO.3 ADV. HOYCE M. RODRIGUES FOR R.NO.3 ADV. VITHAL NAIK FOR R.NO.3	
18	CRIA/59/2015	RAJESH NAIK.	ADV. ASHWIN D. BHOBE *FOR THE APPLICANT ADV. ANGLE CHIRAG AJAY *FOR THE APPLICANT ADV. FERNANDES ANNEISE *FOR THE APPLICANT	STATE, THROUGH POLICE INSPECTOR, C.I.D/C.B DONA PAULA.	ADV. RAMA GAJANAN RIVANKAR ADV. RAMA GAJANAN RIVANKAR	

SJ BAIL

19	CRIA/60/2015	RAJESH NAIK.	ADV. ASHWIN D. BHOBE *FOR THE APPLICANT ADV. FERNANDES ANNEISE *FOR THE APPLICANT ADV. ANGLE CHIRAG AJAY *FOR THE APPLICANT	STATE, THROUGH POLICE INSPECTOR, C.I.D/C.B DONA PAULA.	ADV. RAMA GAJANAN RIVANKAR	
20	CRIA/61/2015	RAJESH NAIK.	ADV. ASHWIN D. BHOBE *FOR THE APPLICANT ADV. FERNANDES ANNEISE *FOR THE APPLICANT ADV. ANGLE CHIRAG AJAY *FOR THE APPLICANT	STATE, THROUGH POLICE INSPECTOR, C.I.D/C.B DONA PAULA.	ADV. RAMA GAJANAN RIVANKAR	
21	CRIA/63/2015	SANDEEP CHADHA.	ADV. ROHAN PANDURANG DESAI	STATE (THROUGH) CENTRAL BUREAU OF INVESTIGATION, THE OFFICER IN CHARGE.	ADV. MAHESH AMONKAR FOR THE RESPONDENT	
22	CRIA/1/2016	DARSON D\SOUZA.	ADV. ARUN DE SA ADV. SIDDESH SHET ADV. PANDURANG SHIRODKAR	STATE, THROUGH PP, HIGH COURT OF BOMBAY AT PANAJI.,	ADV. MAHESH AMONKAR APP FOR RESPONDENT	
23	CRIA/2/2016	SATISH KUMAR KAJAL.	ADV. ROHAN PANDURANG DESAI ADV. ABHAY CHIKHLIKAR	STATE (THROUGH) CENTRAL BUREAU OF INVESTIGATION, THE OFFICER IN CHARGE.	ADV. MAHESH AMONKAR FOR THE RESPONDENT	
24	CRIA/8/2016	VISHAKHA FADTE.,	ADV. PAVITHRAN A.V	STATE (THROUGH POLICE INSPECTOR, BICHOLIM POLICE STATION, BICHOLIM, GOA.	ADV. S. R. RIVANKAR FOR RESPONDENT	

SJ BAIL

25	CRIA/17/2016	SABINO COTTA.	ADV. ARUN DE SA ADV. SIDDESH SHET ADV. AKSHAY SHIRODKAR	STATE THR. P.P.,	ADV. RAMA GAJANAN RIVANKAR	
26	CRIA/49/2016	ANITA NAIK AND ANR	ADV. PEREIRA SUZETTE SAVIA. A U/LAS FOR APPELLANTS	STATE THR. P.P.	ADV. MAHESH AMONKAR FOR RESPONDENT	
27	CRIA/50/2016	ZENITO CARDOZO	ADV. ARUN DE SA ADV. SIDHESH SHET	STATE THROUGH PP	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT	
28	CRIA/51/2016	FRANCIS ALIAS MIRAND D'SOUZA PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	ADV. SANJIDA SAIYED ADV. KENY SANMAN RAJANIKANT	STATE (THROUGH P.I. AGACAIM POLICE STATION)	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
29	CRIA/52/2016	SACHIN PADGAONKAR PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	ADV. KETAKI L. PEDNEKAR ADV. POOJA DESAI	STATE (THROUGH P.I. AGACAIM POLICE STATION, AGACAIM,	ADV. MAHESH AMONKAR FOR R.NO.1	
30	CRIA/53/2016	PRASAD KUBAL PRESENTLY LODGED AS CONVICT PRISONER AT CENTRAL JAIL, COLVALE	ADV. PAVITHRAN A.V ADV. BHUPESH M. PRABHU DESSAI	STATE (THROUGH P.I. AGACAIM POLICE STATION, AGACAIM,		

SJ BAIL

31	CRIA/55/2016	CUSTODIO CAIADO @ LOWRSA.	ADV. ARUN DE SA ADV. AGNETHA MONIZ ADV. SIDHESH SHET	STATE THR. P.P.,	ADV. MAHESH AMONKAR FOR R.NO.1	
32	CRIA 56/2016	LASLY CAIADO.	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. AGNETHA MONIZ	STATE THR. P.P.,	ADV. MAHESH AMONKAR FOR R.NO.1	
33	CRIA60/2016	PRASHANT MANDREKAR.,	ADV. ROHAN PANDURANG DESAI	STATE THR. POLICE INSPECTOR, ANTI CORRUPTION BRANCH (VIGILANCE), PANAJI AND ANR.,		
34	CRIA/69/2016	SIDDESH JUVEKAR, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE.,	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH	STATE THR. POLICE INSPECTOR, COLVA POLICE STATION, COLVA AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	
35	CRIA/74/2016	SANTOSH BHAGAT.,	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH ADV. KETAKI L. PEDNEKAR ADV. SANMAN R. KENY	STATE, THR. P.I. BICHOLIM POLICE STATION, BICHOLIM.,		
36	CRIA/75/2016	C.V. NARAYANA REDDY.,	ADV. ROHAN PANDURANG DESAI	STATE THR. CENTRAL BUREAU OF INVESTIGATION.,	ADV. MAHESH AMONKAR FOR RESPONDENT	
37	CRIA/76/2016	BINU K.S. NAIR AND ANR.,	ADV. MARVIN D'SOUZA ADV. RYAN DA PIEDADE MENEZES	THE STATE OF GOA, THR. POLICE INSPECTOR, BICHOLIM POLICE STATION, BICHOLIM.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
38	CRIA/1/2017	ARUN NARAYAN AMBRE	ADV. ROHAN PANDURANG DESAI	STATE THR. C.B.I..	ADV. MAHESH AMONKAR FOR THE RESPONDENT	

SJ BAIL

39	CRIA/10/2017	SANTOSH SAHADEV KHAJNEKAR.,	ADV. NILESH V. S. SHIRODKAR ADV. NISHA JALMI ADV. SANGEETA RAUL	STATE, THR. MAPUSA POLICE STATION, MAPUSA AND ANR.,	ADV. S.R.RIVANKAR FOR RESPONDENTS	
40	CRIA/12/2017	ELIZA FERNANDES.,	ADV. PAVITHRAN A.V ADV. DESAI POOJA SHIRISH	STATE, THR. POLICE INSPECTOR, PANAJI POLICE STATION AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	
41	CRIA/13/2017	KORADA VENKATA RAO.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. AGNETHA MONIZ	POLICE INSPECTOR, CBI AND ANR.,		
42	CRIA/14/2017	SHAMBU GURULINGAPPA KAKKALAMELI.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. TINA BHOSLE ADV. SHIRODKAR ROHIT LAXIMANA	STATE, THR. CBI.,		
43	CRIA/18/2017	KRISHNA KALYANRAO KULKARNI.,	ADV. ASHA A. DESAI ADV. SHUBHANGI SAWANT ADV. RESHMA KALE	STATE, THR. CBI-ACB AND 3 ORS.,		
44	CRIA/19/2017	SAYYED NADAF, PRESENTLY LODGED AT CENTRAL JAIL, COLVALE, THR. MAQBUL PATEL.,	ADV. PADGAONKAR CHAITANYA PRAKASH	STATE, REP. THR. THE PUBLIC PROSECUTOR.,	ADV. RAMA GAJANAN RIVANKAR	

SJ BAIL

45	CRIA/23/2017	SHANTA CHODANKAR THR. SHANKAR ANAND CHODANKAR PRESENTLY IN JUDICIAL CUSTODY, COLVALE JAIL.,	ADV. GALILEO FRANCISCO TELES	STATE THR. CID CRIME BRANCH, TISWADI.,	ADV. RAMA GAJANAN RIVANKAR	
46	CRIA/30/2017	AASHIT S. PATIL.,	ADV. VIJAY A. PALEKAR	STATE, THR. CBI/ACB/GOA.,	ADV. JOSEPH VAZ FOR RESPONDENT	
47	CRIA/32/2017	NAMDEV GAWAS.,	ADV. PRITAM ROHIDAS GAUDE	STATE, THR. POLICE INSPECTOR, PERNEM, POLICE STATION, PERNEM.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
48	CRIA/33/2017	SANJAY GAONKAR, PRESENTLY IN JUDICIAL CUSTODY, THR. HIS BROTHER IN LAW, SUBODH MALIK.,	ADV. CARLOS ALVARES FERREIRA ADV. COSTA ASHWIN CARLOS	STATE, THR. OFFICER IN CHARGE, VALPOI POLICE STATION, VALPOI AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
49	CRIA/41/2017	KANHAIYA NAIK, THR. HIS FRIEND, KARTIKI KANHAIYA NAIK.,	ADV. PRASHEEN LOTLIKAR	STATE, THR. PANAJI POLICE STATION, PANAJI AND ANR.,	ADV. MAHESH AMONKAR FOR RESPONDENT	
50	CRIA/48/2017	CHIDI OSCITA OKONKOWA, PRESENTLY IN JUDICIAL CUSTODY AT COLVALE.,	ADV. T. GEORGE JOHN	THE STATE OF GOA, THR. ANJUNA POLICE STATION, V. A. KAVLEKAR AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	
51	CRIA/49/2017	EKNATH NAIK.,	ADV. PAVITHRAN A.V ADV. SANMAN R. KENY ADV. DESAI POOJA SHIRISH	STATE, THR. POLICE INSPECTOR, PONDA POLICE STATION, PONDA AND ANR.,		



SJ BAIL

52	CRIA/51/2017	ALCIN D'SOUZA AND 6 ORS.,	ADV. ARUN DE SA ADV. SIDHESH SHET	STATE, THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
53	CRIA/5/2018	SARITA GAONKAR.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER ADV. FERNANDES ANNEISE ADV. BHOBE SHRADHA SUBHASH	STATE, THR. OFFICER IN CHARGE, PONDA POLICE STATION, PONDA.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
54	CRIA/6/2018	RAKESH KUMAR YADAV.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	STATE, THR. OFFICER-IN-CHARGE, PONDA POLICE STATION, PONDA.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
55	CRIA/11/2018	SHUBHAM DESSAI.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR ADV. BORKAR NIKHITA CHANDRAKANT	STATE, THR. POLICE INSPECTOR, MARGAO POLICE STATION, MARGAO AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT ADV. S. R. RIVANKAR FOR RESPONDENT	
56	CRIA/13/2018	MARTIN SOARES, PRESENTLY LODGED IN COLVALE JAIL, REP., BY REGINA CELINA OPHELIA SOARES.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNEISE	STATE, THR. OFFICER-IN-CHARGE, MAPUSA POLICE STATION, MAPUSA.,	ADV. PRAVIN N. FALDESSAI FOR RESPONDENT ADV. PRAVIN N. FALDESSAI FOR RESPONDENT	
57	CRIA/29/2018	NEVES RODRIGUES, PRESENTLY AT CENTRAL JAIL, COLVALE.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. AGNETHA S. MONIZ ADV. ZAIN VELJEE	STATE, THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	

SJ BAIL

58	CRIA/40/2018	TARZAN PARSEKAR, PRES. IN JUDICIAL CUSTODY AT CENTRAL JAIL COLVALE, THR. AMIR A. SHIRODKAR AND ANR.,	ADV. ARUN DE SA ADV. SIDHESH SHET	STATE THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
59	CRIA/41/2018	SAJJAN GAONKAR, CURRENTLY IN JAIL AT COLVALE.,	ADV. MARVIN D'SOUZA ADV. RYAN DA PIEDADE MENEZES ADV. MATLOCK D'SOUZA	THE STATE OF GOA, THR. POLICE INSPECTOR, BICHOLIM POLICE STATION AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	
60	CRIA/43/2018	AUDUMBAR PEDNEKAR.,	ADV. ROHAN PANDURANG DESAI ADV. ABHAY CHIKHLIKAR	STATE OF GOA, THR. THE POLICE INSPECTOR, OFFICER IN-CHARGE, PORVORIM POLICE STATION AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	
61	CRIA/45/2018	MEENAXI PEDNEKAR.,	ADV. ROHAN PANDURANG DESAI	STATE OF GOA, THR. THE POLICE INSPECTOR OFFICER IN-CHARGE, PORVORIM, POLICE STATION, AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENTS	
62	CRIA/47/2018	RAYMOND BARRETTO, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE, THR. VANESHA BARRETTO.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	THE STATE OF GOA, THR. POLICE INSPECTOR, CUNCOLIM POLICE STATION, CUNCOLIM.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	

SJ BAIL

63	CRIA/58/2018	SHAILESH @ SHAILU NAIK.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR	STATE, THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
64	CRIA/60/2018	NILESH BHASKAR THAKUR, PRESENTLY IN CENTRAL JAIL COLVALE.,	ADV. AMIT PALEKAR ADV. GAURISH NAIK ADV. NALANDA CHARI ADV. ELDRIN AFONSO	UNION OF INDIA, REP. BY CBI/ACB/GOA THR. P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
65	CRIA/67/2018	REKHA @ TINA VAGHELA.,	ADV. A. A. SIDDIQUIE AND ASSOCIATES	THE STATE OF GOA, THR. THE PORVORIM POLICE STATION.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
66	CRIA/71/2018	BHASKAR KORAK.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	
67	CRIA/72/2018	GRACIOUS COUTINHO.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	
68	CRIA/74/2018	MUBARAK KHAN, PRESENTLY AT CENTRAL JAIL, COLVALE.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
69	CRIA/79/2018	ANTON MARLINE, PRESENTLY AT CENTRAL JAIL, COLVALE.,	ADV. T. GEORGE JOHN ADV. CELERINA C. D'SA	STATE THR. ANTI NARCOTIC CELL POLICE STAITON, PANAJI AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	

SJ BAIL

70	CRIA/83/2018	BINAY KUMAR AND 2 ORS.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR	STATE THR. P.P.,	ADV. RAMA GAJANAN RIVANKAR	
71	CRIA/84/2018	MEHBOOB MULLA AND ANR.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR ADV. AGNETHA S. MONIZ	STATE, THR. P.P.,	ADV. RAMA GAJANAN RIVANKAR	
72	CRIA/4/2019	PRASANNA BHAGAT,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR ADV. AGNETHA MONIZ ADV. ZAIN VELJEE	PUBLIC PROSECUTOR, PANAJI.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
73	CRIA/5/2019	DINESH GAWAS.,	ADV. RAVI GAWAS ADV. SACHIT MAUSKAR	STATE, THR. POLICE INSPECTOR, MAPUSA POLICE STAITON, MAPUSA AND ANR.,	ADV. S. R. RIVANKAR FOR R.NO.1 & 2	
74	CRIA/13/2019	KANTA GAWADE, PRESENTLY UNDER GOING SENTENCE AT CENTRAL JAIL, COLVALE.,	ADV. JATIN RAMAIYA	STATE OF GOA, THR. AGACAIM POLICE STATIONS AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
75	CRIA/14/2019	SANGEETA GAWADE.,	ADV. JATIN RAMAIYA	STATE OF GOA, THR. AGACAIM POLICE STAITON AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	

SJ BAIL

76	CRIA/24/2019	NILESH BABAL MATKAR, PRESENTLY AT JUDICIAL CUSTODY AT CENTRAL JAIL, COLVALE.,	ADV. ROHAN PANDURANG DESAI	STATE OF GOA, THR. THE POLICE INSPECTOR, OFFICER IN-CHARGE, PONDA POLICE STATION, PONDA AND ANR.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2	
77	CRIA/29/2019	CAITANINHO JULIO BARRETTO, PRESENTLY AT CENTRAL JAIL COLVALE, THR. XAVIER ROSARIO BARRETO.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	STATE OF GOA, THR. POLICE INSPECTOR, OLD GOA POLICE STATION, OLD GOA.,	ADV. MAHESH AMONKAR FOR R.NO.1	
78	CRIA/30/2019	REKHA @ VIDHILA FALDESSAI.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR ADV. C. FRANCO	STATE, THR. P.P.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1	
79	CRIA/31/2019	SAISH VASWADE.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	THE STATE OF GOA, THR. POLICE INSPECTOR, ANTI NARCOTIC CELL POLICE STATION, PANAJI.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
80	CRIA/32/2019	JAFAR SHAIKH.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA ADV. NIGEL JOHN FERNANDES	THE STATE OF GOA, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO.,	ADV. MAHESH AMONKAR FOR R.NO.1	

SJ BAIL

81	CRIA/33/2019	SUBHASH PAWASKAR.,	ADV. ARUN DE SA ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR	STATE, REP. BY THE P.P.,	ADV. S. R. RIVANKAR FOR RESPONDENT	
82	CRIA/38/2019	ZANE KEITH ALMEIDA.,	ADV. JAYANT UMESH KARN	STATE OF GOA, THR. PANAJI POLICE STATION, PANAJI AND ANR.,	ADV. G. NAGVENKER FOR R.NO.1 & 2	
83	CRIA/42/2019	IRA MARIA OZORIO,	ADV. RYAN DA PIEDADE MENEZES	STATE (C.B.I), REP. BY SUPDT., OF POLICE, ANTI CORRUPTION BRANCH.,	ADV. MAHESH AMONKAR FOR RESPONDENT	
84	CRIA/43/2019	PIEADADE ROCOZINHO ORLANDO FERNANDES.,	ADV. NIGEL JOHN FERNANDES ADV. NIGEL JOHN FERNANDES THE APPELLANT	STATE (C.B.I.), REP. BY SUPDT. OF POLICE, ANTI- CORRUPTION BRANCH.,	ADV. MAHESH AMONKAR FOR RESPONDENT	
85	CRIA/49/2019	MASSO GAWAS AND 2 ORS.,	ADV. SHAIKH MUJAHIDIN ISMAIL	STATE, THR. BICHOLIM POLICE STATION, BICHOLIM AND 5 ORS.,	ADV. MAHESH AMONKAR FOR R.NO.1 & 2	
86	CRIA/53/2019	MENINO FERNANDES, PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL, COLVALE.,	ADV. ARUN DE SA ADV. SARDESAI SAHIL SAMIR ADV. AGNETHA S. MONIZ ADV. SIDHESH SHET	STATE, THR. P.P.,	ADV. GAURISH A. NAGVENKER FOR RESPONDENT	
87	CRIA/62/2019	K. HENRY DANIEL, PRESENTLY IN CUSTODY AT COLVALE JAIL, THR. ANNIE DANIEL.,	ADV. GAUTAMI KAMAT	STATE OF GOA, THR. PUBLIC PROSECUTOR AND ANR.,	ADV. S. R. RIVANKAR FOR RESPONDENT	

SJ BAIL

88	CRIA/15/2020	SHIVAPPA @ ZALMA KALE AND ANR.,	ADV. ARUN DE SA ADV. FRANCO COBURN FREDDIE JOSEPH ADV. AGNETHA S. MONIZ ADV. SIDHESH SHET ADV. SARDESAI SAHIL SAMIR	STATE, THR. PONDA POLICE STATION.,		
----	--------------	------------------------------------	--	---------------------------------------	--	--

Place : Panaji  
Date : 13/07/2020

SD/-  
REGISTRAR (JUDICIAL)  
HIGH COURT OF BOMBAY AT GOA